

Motion Regarding Report of Joint Committee on the Constitution (One Hundred and Thirtieth Amendment) Bill, 2025; the Jammu and Kashmir Reorganization (Amendment) Bill, 2025; and the Government of Union Territories (Amendment) Bill, 2025 - Extension of Time

SHRIMATI APARAJITA SARANGI (BHUBANESWAR): Hon. Speaker, Sir, I wish to move the following motion :

That this House do extend time for presentation of the Report of the Joint Committee on the Constitution (One Hundred and Thirtieth Amendment) Bill, 2025; the Jammu and Kashmir Reorganization (Amendment) Bill, 2025; and the Government of Union Territories (Amendment) Bill, 2025 upto the first day of last week of the Budget Session, 2026

माननीय अध्यक्ष: प्रश्न यह है:

कि यह सभा संविधान (एक सौ तीसवां संशोधन) विधेयक, 2025; जम्मू-कश्मीर पुनर्गठन (संशोधन) विधेयक, 2025; और संघ राज्यक्षेत्र शासन (संशोधन) विधेयक, 2025 संबंधी संयुक्त समिति के प्रतिवेदन को प्रस्तुत किये जाने के लिए समय को बजट सत्र, 2026 के अंतिम सप्ताह के प्रथम दिवस तक बढ़ाती है ।

प्रस्ताव स्वीकृत हुआ ।

(व्यवधान)